

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 128
C.A.(CAA)/45(AHM)2021

Order under Section 230-232

IN THE MATTER OF:

Gameanax Studio Pvt Ltd

.....Applicant

Order delivered on 17.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

ORDER

No one appeared for the Petitioner. Pleadings are uploaded on E-portal.

List the matter for further consideration on 20.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)